

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

10



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 23.10.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/33/2017
NAME OF THE TRANSFEROR : C.K. VIJAYAN
NAME OF THE TRANSFERRE : VIJAYA HOSPITALITY & RESORTS LTD + 2
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	G. Mandagopul Rishi Srinivas for Anant Morathia	Counsel for the Petitioner Counsel for R1 & R3	 
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ORDER

Counsels for both the parties are present, prayed for an adjournment. At request, the matter is adjourned. Put up on 29.11.2018 at 10.30 A.M.

MS


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)